

OA No. 401/05.

26/11/10

For applicant: Sri Baveen Kumar
For respondent: Sri A. Agnihotri for Sri
S.K. Awasthi

learned counsel for the applicant submits that during the pendency of this OA, some new developments have taken place on account of which he has already filed OA No 203/09 wherein comprehensive reliefs have been sought including the relief sought in the present OA. Therefore, he submits that this OA may be dismissed as withdrawn & accordingly it is so ordered.

Ajugh
(Justice Mok K Singh)
M(J)

copy of order
dated 26-11-2010
prepared
at 12-2010